

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 13/(MAH)/2016
CA No. 41/2016 & 42/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.10.2016

NAME OF THE PARTIES: M/s. Man Industries (India) Ltd.
V/s.
M/s. Man Infraprojects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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|----|--|---------|---|
| 1. | Mr. Prateek
Seksaria a/w
Mr. Gauraj Shah
1/b Kanga & Company
Advocates for Petitioner | Counsel |  |
| 2. | Sharan Jaghani
a/w Vinita Harbalkeu
and P. V. Rao i/b
Orbit Law Services
for Respondent Nos
1 & 2 | | |

Order

CA No. 41 & 42/397-398/CLB/MB/MAH/2016 in CP No. 13/397-398/CLB/MB/MAH/2016

The Respondent side could not file additional documents and supply copies to the Petitioner side until yesterday; hence time to respond is extended for 15 days hereof.

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2.

CP No. 13/(MAH)/2016

List this matter for hearing on CA No.41 & 42/2016 on 15.11.2016.

sd/ -

B.S.V. PRAKASH KUMAR
Member (Judicial)